

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Monday, 21st October 2024 at 04.30 p.m. ;**

I

The Division Bench comprising of the **Shri. Justice Bharat P. Deshpande** and the **Hon'ble Shri. Justice Sandeep V. Marne** will take up **Writ Petition No. 2510 of 2024 (F)), through Video Conferencing**, as per the board notified separately.

II

Necessary arrangement for Video Conferencing is made in the **Court Room No. 4** of this establishment.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 16.10.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)